

ORDER SHEET

O.A / MA / RA / CP NO. 192 OF 2006Applicant/s R.N. Yadav Respds. U.O.I. & ODSAdvocate for Applicant/s R. Yadav Advocate for Respondent/s Mr. A.C. Mishra

Notes of the Registry	Orders of the Tribunal	Sheet No.
01-2-2010 There is no sitting today in Ct, No III, List on - 30-3-2010 CP 01-2-2010 N.O. No. Registre filed so far. Submitted before Mr. M. L. Cant on 01-4-10. eh 29-3-10	01/04/2010 Hon'ble Mrs. Manjuli Kantam, A.M. On the revised call none appears for the applicant counsel. Sri Alok Tiwari holding brief of Sri A.C. Mishra, learned counsel for the respondents is present. It appears that the applicant has lost interest in prosecuting the matter. Hence, the case is dismissed in default and for non prosecution. M. Kantam A.M. S.V./-	